

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/93/252/HDB/2017
NAME OF THE COMPANY	V-Tech Projects (India) Private Limited
NAME OF THE PETITIONER(S)	V-Tech Projects (India) Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahader Tirunagari	PCS	mahader. Pesegmail. lan	all
ASHISH KUMAR GAGGAR	PCS	gmail. Cott	Ode

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Mahadev Tiruragari, Learned PCS and Shri Ashis Kumar Gaggar, Learned PCS for the Petitioner.

After discussing the matter at length, the Learned Counsel for the Petitioner expressed his willingness to withdraw the CA, with a liberty to file fresh CA for the same cause of action. He has filed a memo dated ctated 6.10.2017 for the same

CA disposed of by separate orders.

